

**WWW.LIVELAW.IN**  
IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 22.03.2021

CORAM :

THE HON'BLE MR.SANJIB BANERJEE, CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE SENTHILKUMAR RAMAMOORTHY

W.P.(MD) No.5766 of 2021

A.Jalaudeen .. Petitioner

Vs.

1.The State,  
rep. by its Chief Secretary to Government,  
Fort George, Chennai-600 009.

2.The State Chief Election Commissioner,  
The State Election Commission Office,  
Chennai – 600 009.

.. Respondents

Petition filed under Article 226 of the Constitution of India praying for issue of Writ of Mandamus directing the respondents to prevent the election campaign in 234 constituencies in the State Assembly Election of Tamil Nadu to be held on 06.04.2021 based on the petitioner representation dated 02.03.2021.

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For Petitioner : Mr.G.Kannan

For Respondents : Mr.V.Jayaprakash Narayanan  
State Government Pleader  
for respondent No.1

**ORDER**

(Order of the Court was made by The Hon'ble Chief Justice)

The petitioner seeks a direction on the Election Commission and the State Government for stopping all election campaign due to the pandemic.

2. The petitioner appears to have forwarded a representation on March 2, 2021 to such effect and complains of the authorities not having responded to the petitioner or taken any action in terms thereof. It is no doubt a matter of concern that the Covid cases have been rising in the recent days and a second wave appears to be upon us. However, since the assembly elections have been notified and the process is about to be completed by voting on April 6, 2021, it cannot be interfered with at this stage.

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3. W.P.(MD) No.5766 of 2021 is disposed of by requesting all political parties and candidates, who hold meetings and go campaigning all over the State, to ensure that at every gathering masks are worn by all and that social distancing norms are maintained without exception. It may do well for the Election Commission to send a message in such regard to all candidates and in respect of all gatherings at campaign meetings and the like. W.M.P.(MD) No.4540 of 2021 is closed. There will be no order as to costs.

(S.B., CJ.) (S.K.R., J.)  
22.03.2021

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: No

To:

- 1.The Chief Secretary to Government,  
Fort George, Chennai-600 009.
- 2.The State Chief Election Commissioner,  
The State Election Commission Office,  
Chennai - 600 009.

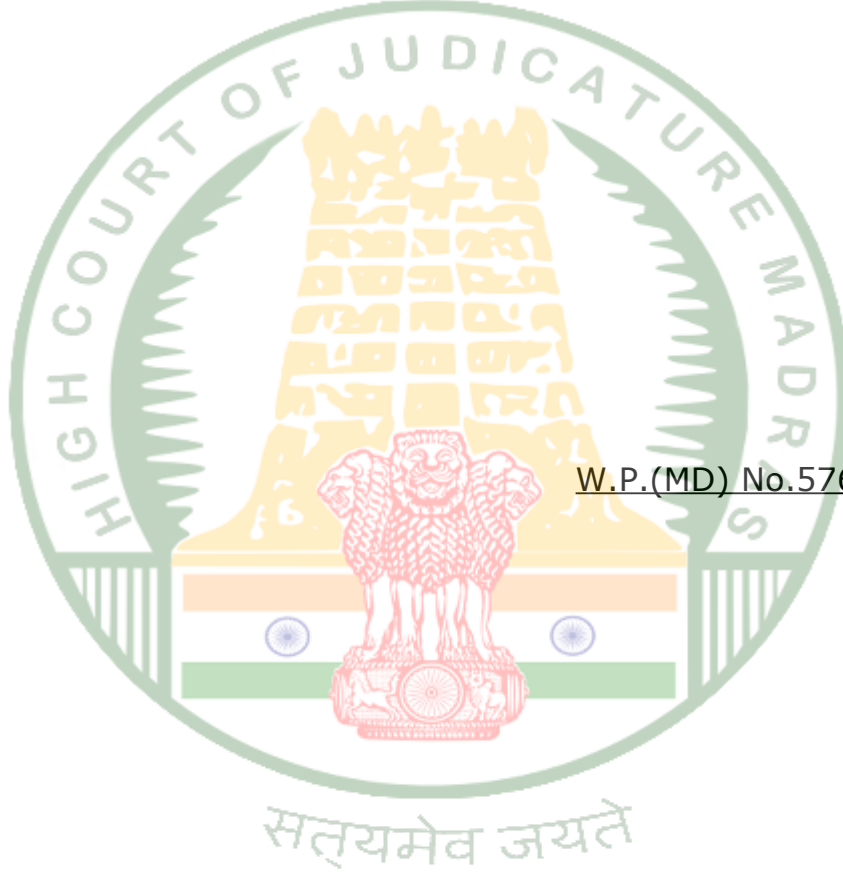
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THE HON'BLE CHIEF JUSTICE  
AND  
SENTHILKUMAR RAMAMOORTHY, J.

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